

IN THE COURT OF HHJ SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 07.09.2020

SR. NO	CASE NO.	PARTIES NAME	STAGE
1	SC 526/17	The State Agripada Police Station Vs Rahul Kashiram Shrivardhankar	Hearing on Exh.59
2	SC 757/16	DHARAVI POLICE STATION. Vs MAHIPAL BASAPPA SHIVANAND AND ORS.02	Say and Hearing on BA Exh.36
3	SC 597/17	Mankhurd Police Station V/s. Shivpoojan Sukhnandan Jaiswar	Say and Hearing on B.A. Exh.42
4	RA 342/20	STATE V.P. Marg P. Stn Vs Dayamoy Laxmandhara Baug	Appearance